

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 16-06-2020  
**DAILY BOARD**

S.R. NO.	CASE NO.	PARTY NAME	STATGE	NEXT DATE
1	SUIT 109284/2000	IVOR TELLIS Vs P A FERNANDES AND ORS V T LULIA 2ND COURT RECEIVER	ARGUMENT P.H.	
2	SUIT 101538/2016 NM/0102029/2016	ijayprakash Chandrarao Sawant Vs 1.Amog Gajanan Sawant 2.Shivaraj Gajanan Sawant 3.Smita Gajanan Sawant Ajit S.Karwande	NM FOR HEARING	
3	SUIT 103101/2011 NM/0100584/2014	GAUTAM GULAB ADVANI AND CHARANJEET 3 ORS CHANDERPAL Vs MAHESH ATMA VASVANI MRS DURAIYA S RETIWALA	NM FOR HEARING	
4	SUIT 103625/2011 NM/0102394/2016	VIJENDRA S ANJURE Vs BEBYBAI K PATIL AND 9 ORS SJ. Memon JAVIED B ALLANA R.D. Bindra Prasad Pathare D- 12	NM FOR HEARING	
5	SUIT 103490/2013 CS/0100675/2014 NM/0104304/2018	JEHANGIR ARDESHIR RABADI MEHRWAN K AND ANR FARSHED Vs CYRUS D MUKADUM AND ORS	NM FOR HEARING	
6	SUIT 104652/2013 NM/0102629/2015 NM/0101681/2018	RS. SUREKHA J THAKUR Vs SHUSHANT RAJENDRA ACHARYA AND ORS	NM FOR HEARING	
7	SUIT 102776/2014 NM/0103883/2014 NM/0103092/2018	RAMESH KUMAR S-O ASHOK M. SHANKARLAL SIRSALEWALA SARAOGI Vs GHANSHYAM S-O SHANKARLALA SIRSALEWALA	NM FOR HEARING	
8	SUIT 101977/2016 NM/0104778/2016	Nazmi Begum Zahiruddin Shaikh Vs Suhail S/o. Salauddin Qureshi	NM FOR HEARING	
9	SUIT 102678/2014 NM/0103948/2014	MR.ABDUL MALIK COATWALA MS. KADU AND Vs SANTOSH MASKE 1.KISHAN PURANCHAND TALWAR 2.SMT.ASHA D.SHETH @ ASHA PURANCHAND TALWAR AND ORS	NM ARGUMENTS P.H.	